

**Central Administrative Tribunal
Ernakulam Bench**

OA/180/00733/2018

Tuesday, this the 4th day of June, 2019.

CORAM

**Hon'ble Mr. E.K.Bharat Bhushan, Administrative Member
Hon'ble Mr.Ashish Kalia, Judicial Member**

A. Hari Krishna Pillai, aged 74 years
S/o Arunachalam Pillai
Vigilance Officer (Retired)
Circle Office, BSNL
Thiruvananthapuram-695 033.
Residing at B-48, 'Sankari', Ashramam Road
Sree Ramakrishnapuram, Nettayam
Thiruvananthapuram-695 013.

Applicant

[Advocate: Mr.Vinod Vallikappan rep by Mr.Asif K.H.]

versus

1. Bharat Sanchar Nigam Limited
represented by its Chairman & Managing Director
BSNL, Harish Chandra Mathur Lane, Janpath
New Delhi-110 001.
2. The Chief General Manager, Telecom
Bharat Sanchar Nigam Limited
Kerala Circle, Thiruvananthapuram-695 033.
3. The Accounts Officer (Cash)
O/o the Chief General Manager, Telecom,
Bharat Sanchar Nigam Ltd, Kerala Circle
Thiruvananthapuram-695 033.
4. Chief Vigilance Officer
Bharat Sanchar Nigam Ltd, 4th Floor
A-Wing, Statesman House
New Delhi-110 001.

Respondents

[Advocate: Mr.M.Salim rep by Mr.B.Reghunathan]

The OA having been taken up on 4th June, 2019, this Tribunal delivered the following order on the same day:

O R D E R (oral)**By E.K.Bharat Bhushan, Administrative Member**

Learned counsel for the respondents submits that the entire honorarium due i.e., Rs.1,25,500/- has been paid on 22.9.2018. Mr.Asif K.H., representing the applicant confirms receipt of the amount. However, he submits that the party has a claim for being paid interest on the honorarium, payment of which has been delayed. We are not willing to consider payment of interest on an honorarium. OA is closed.

**(Ashish Kalia)
Judicial Member**

aa.

**(E.K.Bharat Bhushan)
Administrative Member**

Annexures filed by the applicant:

Annexure A1: Copy of the panel of the retired officers selected by the Chief Vigilance officer, BSNL, New Delhi, dated 26.4.2011.

Annexure A2: Copy of the OM No.142/20/2008-AVD1 dated 27.7.2009 issued by the Department of Personnel and Training, New Delhi.

Annexure A3: Copy of the OM No.142/15/2010-AVD1 dated 31.7.2012 issued by the Department of Personnel and Training, New Delhi.

Annexure A4: Copy of the sanction order dated 22.12.2015 for Rs.5250/- issued by the office of the 2nd respondent.

Annexure A5: Copy of the sanction order dated 22.12.2015 for Rs.5250/- issued by the office of the 2nd respondent.

Annexure A6: Copy of the representation dated 28.1.2017 before the 2nd respondent.

Annexure A7: Copy of the sanction order No.DGM (F)/X/Disc. Case/1/2015-16/6 dated 17.3.17 for Rs.100,000/-.

Annexure A8: Copy of the sanction order No.ST-8/honorarium/2015-16/34 dated 5.4.2017 for Rs.15,000/-.

Annexure A9: Copy of the representation dated 21.6.2017 before the 4th respondent.